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Government of India  
Ministry of Commerce and Industry  
Department of Commerce Directorate General of Foreign Trade  

Public Notice No. 57/2015-20  
New Delhi, Dated the 06 December, 2018  

ERRATA  


In Line 2 of the subject of the Public Notice No. 50/2015-2020 dated 26th November, 2018 is rectified to be read as under:  

.....Raw Pet Coke (1.4 Million MT) for CPC manufacturing industry –regd.  

2. Line 1 of Para 2 (i) is rectified to be read as under:  

Imports will be subject to guidelines laid down by Ministry of Environment,.......;  

3. Line 8 of Para 2 (ii) is rectified to be read as under:  

.........Coke for CPC manufacturing industry is 0.7 Million MT.  

4. Line 4 Para 2 (v) is rectified to be read as under:  

.........valid till 31.3.2019 only for the purpose of imports.  


(Alok V. Chaturvedi)  
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[F. No: 01/93/180/03/AM-10/PC-2(A) Part-1]